

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) to (c) As per the statistical data compiled by the National Crime Records Bureau (NCRB), Ministry of Home Affairs, the incidence of dowry deaths is high. While the cases of dowry deaths registered under the Indian Penal Code was more than 6000 per year from 2003 to 2005, the cases registered and the convictions under the Dowry Prohibition Act are low as given below:

Year	No. of cases registered	Persons convicted
2003	2684	1043
2004	3592	1320
2005	3204	1256

NCRB has informed that similar information for 2006 is yet to be received from the State Governments.

The Protection of Women from Domestic Violence Act, 2005 has come into force only recently, that is, on 26th October, 2006.

Kendriya Vidyalayas in the North-East

*559. SHRI KARNENDU BHATTACHARJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that many Kendriya Vidyalayas in the North-East, especially in Assam are running without permanent principals thereby affecting the education of students;

(b) whether it is also a fact that many a times ad hoc arrangement on temporary basis is made by deputation of principals from outside the North-East;

(c) whether no preference is given to local talent available in abundance in the North-East at the time of recruitment; and

(d) the number of teaching the other non-teaching staff recruited during the last five years?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) There are 89 Kendriya Vidyalayas (KVs) in North East (NE) Region of which 50 are in Assam. Regular Principals are

not in position in 38 KVs located in North East Region and 22 out of them are in Assam. However, internal arrangements are made by deputing Vice-Principals and senior Post Graduate Teachers (PGTs) to such KVs to act as in-charge Principal.

(b) Out of 38 acting Principals in the North East Region 11 are deputed from outside the North-East Region.

(c) Recruitment in Kendriya Vidyalaya Sangathan (KVS) for all posts, excepts for Group 'D', is done on all india basis, through open competition. Candidates from the North-East can also apply and compete for these posts.

(d) Year-wise number of Teaching and other Non-Teaching staff recruited during last five years are as under:

Sl.No.	Academic	No. of staff recruited		Total
	Year	Teaching staff	Non-Teaching staff	
1.	2002-03	1091	Nil	1091
2.	2003-04	1756	Nil	1756
3.	2004-05	1029	Nil	1029
4.	2005-06	453	Nil	453
5.	2006-07	Nil	Nil	Nil

Setting up of a Central Madarsa Board

*560. SHRIMATI S. G. INDIRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the National Commission for Minority Educational Institutions has recommended setting up of a Central Madarsa Board through an Act of Parliament;

(b) if so, the details thereof;

(c) whether it is also a fact that a committee had suggested to Government for introduction of modern education in madarsas; and

(d) if so, the steps being taken in this regard?